

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/\_\_\_\_\_ /A

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, The District & Sessions Judge  
Barpeta

Dated Guwahati, the February, 2021.

Sub:- **Home Trave Concession**

Ref:- Your Letter No. DJB/308(E) dated 04.02.2021

Sir,

With reference to the above, I am directed to inform you that your letter No. DJB/3789-90(E) dated 11.12.2020 regarding granting of Home LTC to Shri Sanjay Hazarika, Addl. District & Sessions Judge, Barpeta, is hereby cancelled and same has been regularised and Home LTC for the current block period of 2020-2021 is granted, as per existing Rules.

Shri Hazarika may be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO. NO. HC.VII-03/2020/1104-1107/A, dated 12/02/21**

Copy to:-

1. The Principal Accountant General (A&E) Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High court, Guwahati for information and necessary action.
3. Shri Sanjay Hazarika, Addl. District & Sessions Judge, Barpeta for information.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*[Signature]*  
**REGISTRAR (VIGILANCE)**

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